

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA-4149/2018

New Delhi, this the 25th day of March, 2019

Hon'ble Sh. A.K. Bishnoi, Member(A)

Roopa Banerjee
Aged about 43 years,
Wife of Sh. Hitangshu Banerjee,
R/o M44, Plot No. 29,
Rama Krishna Vihar, IP Extension,
Patparganj, Delhi-110092

Presently posted as:
Deputy Director (Finance)
ESIC Hospital, IMT, Manesar,
Gurugram, Haryana-122051. ... Applicant

(through Sh. K.K. Patel)

Versus

1. Union of India,
Through Secretary,
Ministry of Labour & Employment
Govt. of India (Social Security Division),
Shram Shakti Bhawan, Rafi Marg,
New Delhi-110001.
2. The Director General,
Employees' State Insurance Corporation (ESIC),
Headquarters Office,
Panchdeep Bhawan, CIG Marg,
New Delhi-110002.
3. Additional Commissioner (Personnel & Administration),
Employees' State Insurance Corporation (ESIC),
Headquarters Office,
Panchdeep Bhawan, CIG Marg,
New Delhi-110002. ... Respondents

(through Sh. N.K. Aggarwal)

ORDER (ORAL)

When this matter came up for hearing, learned counsel for the applicant submits that the OA has become infructuous and he seeks permission to withdraw it.

2. The OA is accordingly dismissed as withdrawn. No costs.

**(A.K. Bishnoi)
Member (A)**

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